NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 803/2017/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES:

Ultra Drytech Engineering Ltd.

V/s.

Seya Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 RAJEEV RAVI ABVOCATE

2 KUNAL KANUNGO ABVOCATE

For Respondent

ORDER

TCP 803/ I&BP /NCLT/MB/MAH/2017

None present from the Petitioner side. The Counsel for the Corporate Debtor is present. In view of the absence of the Petitioner side, list this matter to 19.9.2017 with preemptory direction to the Petitioner to remain present on next date of hearing, failing which this petition will be dismissed for default.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)